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control activities in an organised manner in the 8th Plan is under formulation. The Plan will include:----

- (i) Sentinel surveillance
- (ii) Early diagnosis, proper management of patients and rehabilitation.
- (iii) Vector Control.
- (iv) Prophylaxis-Vaccination and use of mosquito proof-pig-pen etc.
- (v) Health Education.
- (vi) Training.
- (vii) Research.
 - Cash Assistance worth Rs. 3.00 crores has been provided during 1988-89 to highly J.E. affected States for vector control and Health Education as Central Share on 50:50 sharing basis between Centre and States under NMEP.
- One minute video quickies on J.E.
 have been produced by the Dte.
 NMEP in regional languages for Health Education.

Assistance to Small Manufacturers of Handloom Fabrics

134. DR. THAMBI DURAI : Will the Minister of TEXTILES be pleased to state :

(a) whether there is any proposal for giving assistance to small manufactures of handloom fabrics to enable them to directly export these products; and

(b) if so, the details thereof ?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) and (b). Handloom fabrics are manufactured only in the decentralised sector and hence there is no proposal to distinguish between small and big manufacturers in the grant of export assistance.

Incentives to Deep Sea fishing Industries

135. DR. V. RAJESHWARAN: Will the Minister of FOOD PROCESSING INDUS-TRIES be pleased to state :

(a), the incentives given to deep sea fishing industry;

(b) whether there is any proposal to give some more incentives to encourage deep sea trawler operations; and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING IN-DUSTRIES (SHRI SHARAD YADAV): (a) to (c). While various incentives are considered and given for the development of the deep sea fishing industry from time to time, presently the major incentives in this area include provision of 33% subsidy on the cost of indigenously constructed deep sea fishing vessels, provision of loan facility by Shipping Credit and Investment Company of India Ltd. construction of fishing harbours at major and minor ports, training of deep sea fishing operatives for manning fishing vessels, dissemination of information regarding the types and quantities of fish likely to be available through systematic and intensive surveys of fishery resources in the Indian Exclusive Economic Zone, chartering of foreign fishing vessels, reduction in duty rates in respect of equipment for fish processing industry, etc.

Development of Srinagar and Jammu Under Core Area Development Plan

136. SHRI JANAK RAJ GUPTA : Will the Minister of URBAN DEVELOPMENT be pleased to state : (a) whether under Core Area Development Plan, some funds had been sanctioned for the development of Srinagar and Jammu Cities ; and

(b) if so, the details of the amount sanctioned for the development of both the cities separately ?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN) : (a) Funds have been sanctioned only for the Srinagar Core Area Development Project;

(b) Out of the total estimated cost of Rs. 55.70 crores, Rs 28/- crores are to be made available during 1989-90, of which Rs. 5/- crores would be from the approved plan of the State through adjustments and Rs. 23/- crores by way of additional Central assistance. The balance of Rs. 27.70 crores would be built into the State's plan 1990-91. The following works are sanctioned in the Srinagar Core area.-

	(R	s. in crores)
(1)	Roads and Circular System	20.00
(ii)	Basic Services in the Core Area.	23.00
(iii)	Community Facilities	5.00
(iv)	Public safety system	4.10
(v)	Public Distribution System	0.30
(vi)	Improvement around shrines and tourist spots.	0.30
(vii)	Re-location cf shops and houses dislocated	3.00 I.
	Total	55.70

Metro Railway in Delhi

137. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the progress made so far in regard to the proposed Metro Railway in Delhi;

(b) when the construction work of the Metro Railway is likely to start and the target fixed for its completion; and

(c) the total cost of the project?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN) : (a) M/s. Rail India Technical & Economic Services Ltd. (RITES) have been entrusted by the Delhi Administration with the task of preparing a detailed Feasibility Report for a Meet Transit System for Delhi. The Report is due by May 1990.

(b) and (c). In view (a) above does not arise.

Proposal to Increase Allocation for Health Schemes During Eighth Plan

138. SHRI R. JEEVARATHINAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to increase allocation for health schemes and maternity services for rural areas during the Eighth Plan; and

(b) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) and (b). The 8th Five Year Plan is still in the process of formulation and no firm and final decision has yet been taken regarding the allocations for various schemes/sectors during the 8th Five Year